GOVERNMENT OF INDIA ATOMIC ENERGY LOK SABHA

UNSTARRED QUESTION NO:2390 ANSWERED ON:11.03.2015 POWER ALLOCATION FROM KUDANKULAM PLANT Rajesh Shri M. B.

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether Kerala State Government has requested for additional allocation of power from Kudankulam Nuclear Power Plant; and
- (b) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

(a)&(b) Yes, Sir. The State Government of Kerala has requested to allocate additional allocation of 100 MW from the unallocated 150 MW power of Unit-II of Kudankulam Atomic Power Plant. The 150 MW unallocated power of Kudankulam Atomic Power Plant Unit-II has already been allocated to Telangana (50 MW) and Tamil Nadu (100 MW).